

Power to farmers on concessional rates

†2005. SHRI AVTAR SINGH KARIMPURI: Will the Minister of POWER be pleased to state:

- (a) whether Government has any programme to provide power to farmers on concessional rates keeping in view the recurring floods and drought in the country;
- (b) if so, the details thereof, and if not, the reasons therefor;
- (c) whether Government proposes to provide power from Central Grid to State Grids to address power crises in the States; and
- (d) if so, the details thereof and, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) Electricity being a concurrent subject under the Constitution of India, supply and distribution of electricity in a State to different categories of consumers/sectors including farmers comes under the purview of the respective State Government/State Power Utility. The Government of India supplements the efforts of the state Governments by establishing power plants in Central Sector through Central Public Sector Undertakings (CPSUs). The Central Government allocates power to the States/UTs from Central Generating Stations (CGSSs) to mitigate the overall shortage of power. As per the provisions of Electricity Act, 2003 (the Act), the State Electricity Regulatory Commissions (SERCs) have the power to fix the tariff for the sale of electricity to consumers including farmers. Section 65 of the Act provides that in case the State Government likes to subsidise any consumer or class of consumers, the State Government shall pay to the concerned Utility/licensee the full amount required for the purpose.

Increase in power allocation to Bihar

2006. SHRI N. K. SINGH: Will the Minister of POWER be pleased to state:

- (a) the details of the per capita consumption of power, State-wise;

†Original notice of the question was received in Hindi.

(b) whether the per capita consumption of power in Bihar is far below the national average;

(c) whether Government intends to adequately increase the power allocation to Bihar to bring it at par with the national average;

(d) if so, the details thereof;

(e) whether Government intends to increase the availability of power to raise the level of development and industrialization in Bihar; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) The latest available State-wise details of per capita consumption of power for the year 2011-12 is given in Statement (*See below*).

(b) The per capita consumption of power in Bihar during 2011-12 was 133.6 kWh which was below the national average per capita power consumption of 883.6 kWh.

(c) and (d) The allocation to Bihar from Central Generating Stations (CGSs) is 2,002 MW as on 31st July, 2013 which includes 493 MW of unallocated power from CGSs. During 12th Plan the increase in the allocation to Bihar from CGSs is expected to be 1,447 MW. There is no capacity addition by State Government and Private Sector in the 12th Plan for Bihar.

(e) and (f) Electricity being a concurrent subject, power procurement, supply and distribution in a State to different categories of consumers/sectors including industrial sector comes under the purview of the respective State Government/State Power Utility. The Government of India supplements the efforts of the state Governments by establishing power plants in Central Sector through Central Public Sector Undertakings (CPSUs). The Central Government allocates power to the States/UTs from Central Generating Stations (CGSs) to mitigate the overall shortage of power.

Statement*The State-wise Per Capita Consumption of Electricity for the year 2011-12*

(kWh)	
Name of the State/UTs	2011-12
1	2
Haryana	1,628.3
Himachal Pradesh	1,289.4
Jammu and Kashmir	1,015.2
Punjab	1,799.0
Rajasthan	927.4
Uttar Pradesh	449.9
Uttarakhand	1,232.2
Chandigarh	1,217.4
Delhi	1,586.7
SUB-TOTAL (N R)	833.2
Gujarat	1,663.2
Madhya Pradesh	671.5
Chhattisgarh	1,319.6
Maharashtra	1,204.4
Goa	2,025.5
Daman and Diu	7,785.2
Dadra and Nagar haveli	13,766.6
SUB-TOTAL (W R)	1,201.2
Andhra Pradesh	1,156.5

1	2
Karnataka	1,081.4
Kerala	593.8
Tamil Nadu	1,276.6
Puducherry	2,124.7
Lakshadweep	550.3
SUB-TOTAL (S R)	1,098.0
Bihar	133.6
Jharkhand	790.2
Odisha	1,145.8
West Bengal	563.8
A. & N. Islands	501.4
Sikkim	886.4
SUB-TOTAL (E R)	521.2
Assam	249.8
Manipur	235.9
Meghalaya	657.6
Nagaland	257.2
Tripura	253.8
Arunachal Pradesh	683.1
Mizoram	506.7
SUB-TOTAL (N E R)	292.4
TOTAL ALL INDIA	883.6